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Gujarat Electricity Regulatory Commission (Licensing of Electricity Trading) Regulations, 2005

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Gujarat Electricity Regulatory Commission (Licensing of Electricity Trading) Regulations, 2005

In exercise of the powers conferred by Sec. 181 read with Secs. 15, 16, 18 and 52 of the Electricity Act, 2003 (36 of 2003) and all powers enabling it in that behalf, Gujarat Electricity Regulatory Commission hereby makes the following regulations, namely:

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Miscellaneous

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